

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.4089
ANSWERED ON 19.12.2024**

INSTALLATION OF SMART METERS UNDER SMNP

4089. SHRI RAJA RAM SINGH:

**Will the Minister of POWER
be pleased to state:**

- (a) the details of installation of smart meters in place of old conventional meters under Simple Network Management Protocol (SMNP) launched in 2014 with the target to achieve the same by 2025 across the country;**
- (b) whether any study/assessment has been conducted regarding implementation of the scheme and if so, the details thereof; and**
- (c) whether the Government has received any complaints regarding non-installation of smart meters, electricity bills and recharge issues and if so, the details thereof along with the measures taken/being taken by the Government to address the said issues?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) to (c) : Since 2014, smart meter deployment have been undertaken under various schemes viz. Integrated Power Development Scheme (IPDS), Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Prime Minister Development Package (PMDP), National Smart Grid Mission (NSGM), Revamped Distribution Sector Scheme (RDSS) and State schemes. The details of smart meters installed is placed at Annexure.

It may also be mentioned that Smart Meters use DLMS/COSEM (Device Language Message Specification / Companion Specification for Energy Metering) protocol which is a flexible standard framework for data exchange between metering devices and utility systems. Indian Standard for Smart Meter IS 16444 and its companion standard IS 15959 refers to adoption of DLMS/COSEM protocol for the application layer for data exchange.

Under RDSS, launched to support the States/UTs to improve the operational efficiencies and financial sustainability of distribution utilities i.e. DISCOMS/ Power Departments, smart metering has been identified as a key initiative.

Initially there were some challenges in the implementation of smart metering works under the scheme due to delay in tendering and awarding of works and thereafter in signing of contract agreement by the States.

Ministry of Power is regularly following up with the States and distribution utilities on the progress of tendering, award and physical progress of sanctioned works. The nodal agencies (REC and PFC) are handholding the utilities in resolving issues, if any. As a result, the works have started picking up pace and is expected to be completed within the scheme timelines.

Following steps are being taken to address any challenges/ complaints related to smart meters and for their smooth roll out:

- i. Smart meters are required to adhere to relevant technical and quality standards and need to have valid tests and BIS (Bureau of Indian Standards) certificate.**
- ii. Advisories have been issued for installation of check meters to verify the readings of smart meters on random basis. Further, in case of complaints being received from consumers, check meters are to be compulsorily installed.**
- iii. Smart meter mobile apps are being made available for regular tracking of consumption of electricity and for easy recharge.**
- iv. Ministry has issued Standard operating procedures (SoPs) for smart meters which include provisions for providing multiple recharge options, having consumer feedback mechanism, effective complaint resolution mechanism and comprehensive consumer engagement campaign, etc.**

ANNEXURE**ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 4089 ANSWERED IN THE LOK SABHA ON 19.12.2024**

State/ UT-wise details of smart meters installed till 11.12.2024

Sl. No.	State/ UT	No. of Smart meters installed			
		Consumer	DT	Feeder	Total
1	Andaman & Nicobar	75,200	-	-	75,200
2	Andhra Pradesh	5,19,073	42	946	5,20,061
3	Assam	27,58,791	51,494	2,835	28,13,120
4	Bihar	57,61,887	32,296	4,550	57,98,733
5	Chandigarh	24,214	-	-	24,214
6	Chhattisgarh	6,85,155	23,971	5,239	7,14,365
7	Delhi	2,60,000	-	-	2,60,000
8	Gujarat	3,05,686	34,110	-	3,39,796
9	Haryana	8,47,467	-	-	8,47,467
10	Himachal Pradesh	2,09,353	647	158	2,10,158
11	Jammu and Kashmir	6,33,334	9,963	99	6,43,396
12	Kerala	805	-	-	805
13	Ladakh	55,580	1,745	79	57,404
14	Madhya Pradesh	15,11,367	10,702	4,126	15,26,195
15	Maharashtra	3,76,663	60,791	26,510	4,63,964
16	Mizoram	656	-	-	656
17	Odisha	4,500	-	-	4,500
18	Punjab	10,35,614	-	-	10,35,614
19	Rajasthan	6,14,307	-	11,416	6,25,723
20	Sikkim	4,795	-	153	4,948
21	Tamil Nadu	1,29,641	1,220	-	1,30,861
22	Telangana	8,882	-	-	8,882
23	Uttar Pradesh	16,41,433	19,462	21,062	16,81,957
24	Uttarakhand	629	1,779	2,129	4,537
25	West Bengal	1,40,335	-	-	1,40,335
Total		1,76,05,367	2,48,222	79,302	1,79,32,891
